

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-968/ND/2020

IN THE MATTER OF:

Sarvottam Granites & Marble
Vs.
Mahagun Real Estate Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 16.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sohaib & Mr. Dhruv Gupta
For the Respondent :

ORDER

Mr. Dhruv Gupta and Sohaib has appeared on behalf of petitioner.

Ld. Counsel for petitioner has submitted that today he has filed the supplementary affidavit but the same is not on the record. The office is directed to place it on the record.

Ld. Counsel for petitioner has requested to share diary no. with the Court Officer, so, that the same may be place on the record before the next date of hearing. List the case on 27.10.2020.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)